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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

\# **CNR No. DLHC010394482026**

\+ O.M.P.(I) (COMM.) 355/2026

AXIS FINANCE LTD .....Petitioner

Through: Mr. Utkarshani Srivastava & Mr. Aayush Agarwala, Advs.

versus

MR NIKHIL A V & ORS. .....Respondents

Through: None.

CORAM:
HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

% 28.10.2026

1. At the outset, learned Counsel appearing for the Petitioner seeks leave to withdraw the present petition with liberty to take appropriate action as permissible under law.

2. Leave and liberty as aforesaid is granted.

3. The present petition is dismissed as withdrawn.

OM PRAKASH SHUKLA, J

OCTOBER 28, 2026/at

Signature Not Verified
Signed By:PRAGYA ARORA
Signing Date:29.10.2026 11:37:59